criminals in the exercise of right of private defence of life and property.

(d) Magisterial enquiries were held in nine cases and firing was found justified in all of them. However, in four other cases local Police as a result of preliminary enquiries registered cognizable offences against the Railway Protection Force, which are under Police investigation.

रेलवे यात्रियों से तीर्थयात्रा कर

6483. **श्री हुकमचन्द कछवाय :** क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारतीय रेलों में कुछ रेलवे स्टेशनों पर तीर्थयात्रा कर लिया जाता है;

(ख) यदि हां, तो उन स्टेशनों की संख्या कितनी है;

(ग) क्या ऐसा कर सम्बन्धित राज्य सरकारों के परामर्श से लगाया गया है; और

(घ) 1968-69 में इस कर से सरकार को कितनी आय हुई ?

रेलवे मंत्री (डा० राम सुभग सिंह) : (क) और (ख). जी हां । यह कर इस समय 139 रेलवे स्टेशनों से या वहां तक यात्रा करने वाले रेलवे यात्रियों पर लगाया जाता है ।

(ग) जी हां ।

(घ) चूंकि 1968-69 के लेखे अभी बन्द नहीं हुए हैं इसलिए आंकड़े उपलब्ध नहीं हैं ।

Railway Projects in East Rajasthan

6484. SHRI BRIJRAJ SINGH KOTAH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have agreed that in order to facilitate quick economic development of the backward areas, laying of new railway lines is necessary;

(b) if so, what new projects Government have in view to accelerate the development of East Rajasthan, particularly with regard to linking Jhalawar (Western Railway) with a broad-gauge line; and

(c) if not, reasons therefor ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) to (c). New lines cannot be taken up for construction just to develop backward areas. The construction of new lines today is a very costly proposition and unless adequate return on the Railways' capital investment is ensured the standing charges on such lines will affect the already difficult financial position of the Railways and may ultimately prove to be a heavy drain on the general exchequer. Hence, for the present, only new lines which are likely to generate a large volume of traffic such as ores and minerals and other goods can be considered for construction. On this basis, the proposal for providing a broad gauge rail connection to Jhalawar in East Rajasthan, or for constructing any other new railway line in this area may not merit priority for consideration during the Fourth Five-Year Plan and may have to await better times for consideration.

राज्य विधियों का हिन्दी में अनुवाद

6485. **श्री नागेश्वर द्विवेदी :** क्या **विधि तथा समाज कल्याण** मंत्री 18 मार्च, 1969 के तारांकित प्रश्न संख्या 570 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) राज्य विधियों का हिन्दी में अनुवाद कार्य कब आरम्भ किया जाएगा; और

(ख) प्रथम प्रक्रम में किन-किन विधियों का अनुवाद किया जाएगा ?

विधि मंत्रालय और समाज कल्याण विभाग में उप मंत्री (श्री मु० यूनस सलीम) : (क) जो राज्य विधियां हिन्दी से भिन्न भाषाओं में हैं, उनके हिन्दी अनुवाद के कार्य के सम्बन्ध मेंप्रस्थापना यह है कि यह कार्य, केन्द्रीय विधियों के हिन्दी पाठ तैयार करने के पश्चात् आरम्भ किया जाए ।